

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-OCW-28/2020)

Prasad Naik

... Petitioner

Versus

Goa Coastal Zone Management
Management Authority and anr.

... Respondents.

Shri Nigel Costa Frias, Advocate for the petitioner.

Shri D. Shirodkar, Addl. Govt. Advocate for the respondent no.1.

Respondent no.2 present in person.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 27th July, 2020.

P.C.

Heard. Review Petition is allowed.

2. To rule on the preliminary objection - the maintainability of the writ petition- post the matter on 30.7.2020.

2. Interim order stands extended.

DAMA SESHADRI NAIDU, J.

vn*